## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong, 29th February, 2024

No.HCM.II/99/Pt.I/2017/Estt/25

Pursuant to judgement dated 19.05.2023 and order dated 23.11.2023 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.643 of 2015 titled "All India Judges Association-vrs- Union of India & Ors." and in terms of Meghalaya Judicial Service (Amendment) Rules,2023 read with 'Corrigendum' No.LJ (A) 23/85/Pt.II/96, dated 25.10.2023, the designation of Judicial Officers posted in the District, Sub-divisional and Circuit Courts etc., belonging to the Meghalaya Higher Judicial Services and Meghalaya Judicial Services Cadres are re-designated accordingly as per 'Schedule-A' of the abovementioned Amendment Rules with immediate effect.

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/99/Pt.I/2017/Estt/25-A

Dated 29th February, 2024

Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S to Hon'ble Mr. Justice, B.Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- The Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of your kind information.
- The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of your kind information.

- All District & Sessions Judge, Meghalaya, for favour of information and necessary action.
   A copy of the said amendment Rules is enclosed herewith.
- 8. The Director, Meghalaya State Judicial Academy, Shillong, for favour of your kind information.
- 9. The Judge, all District Council Courts in the State for favour of information.
- 10. The Account General (A&E), Meghalaya, Shillong for favour of kind information.
- 11. The President/Secretary, all Bar Associations in the State for favour of kind information.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in this Registry's official website.
- 13. Office file.

525/24.

REGISTRAR GENERAL